

Information note to the Press (Press Release No. 31 /2019)

For Immediate release


Telecom Regulatory Authority of India

Extension of time to receive comments on Consultation Paper on “review of terms and conditions for registration of Other Service Providers (OSPs)”

New Delhi, 26th April 2019 - The Telecom Regulatory Authority of India (TRAI) had issued a Consultation Paper on “Review of terms and conditions for registration of Other Service Providers (OSPs)” on 29.03.2019. The last date for receiving comments from the stakeholders was 29.04.2019 and counter comments, if any by 13.05.2019.

2. The stakeholders have sought extension of time for sending their comments on the Consultation Paper on “Review of terms and conditions for registration of Other Service Providers (OSPs)”. In view of this, it has been decided to extend the last date for submission of comments upto 20.05.2019 and counter comments, if any by 03.06.2019.

3. The comments and counter comments may be sent preferably in the electronic form on the email address div.nsl1@traigov.in or ja.nsl1@traigov.in. For any clarification/ information, Shri U. K. Srivastava, Principal Advisor (NSL) may be contacted at Tel. No. +91-11-23233291 Fax: +91-11-23230056.


(S. K. Gupta)
Secretary, TRAI